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Title: Passing of the Chartered Accountants (Amendment) Bill, 2011, as passed by the Rajya Sabha.

MR. DEPUTY-SPEAKER: Item Nos. 19, 20 and 21 shall be taken up together. The hon. Minister may move for consideration of all the three Bills together.

...(Interruptions)

उपाध्यक्ष महोदय: केवल मंत्री जी की बात रिकार्ड में जायेगी।

(Interruptions) अँ/ *

THE MINISTER OF CORPORATE AFFAIRS (SHRI M. VEERAPPA MOILY): I beg to move:

"That the Bill further to amend the Chartered Accountants Act, 1949, as passed by Rajya Sabha, be taken into consideration. "

...(Interruptions)

उपाध्यक्ष महोदय: पाठक जी, आप बोलना चाहते हैं?

अँ/ (व्यवधान)

श्री हरिन पाठक (अहमदाबाद पूर्व): मैं बोलूंगा, मगर कैसे? आप हाउस को ऑर्डर में लाइये। ... (व्यवधान)

उपाध्यक्ष महोदय: बैठ जाइये। अध्यक्ष महोदय ने तभी आप लोगों को इस पर बोलने का मौका दिया था और जिन-जिन को सम्बद्ध करना था, उनको लिख कर देने के लिए कहा गया था और सभी लोगों ने लिख कर दिया। मैं समझता हूँ कि उसको जीरो ऑवर जब बाद में होगा, तब लिया जायेगा।

अँ/ (व्यवधान)

उपाध्यक्ष महोदय : किसी माननीय सदस्य की कोई भी बात रिकार्ड में नहीं जाएगी।

...(व्यवधान) *

MR. DEPUTY SPEAKER: The question is:

"That the Bill further to amend the Chartered Accountants Act, 1949, as passed by Rajya Sabha, be taken into consideration. "

The motion was adopted.

MR. DEPUTY SPEAKER: The House shall now take up clause by clause consideration of the Bill.

...(Interruptions)

The question is:

"That clauses 2 and 3 stand part of the Bill."

The motion was adopted.

Clauses 2 and 3 were added to the Bill.

Clause 1, the Enacting Formula and the Long Title were added to the Bill.

...(Interruptions)

MR. DEPUTY SPEAKER: The Minister may now move that the Bill be passed.

...(Interruptions)

SHRI M. VEERAPPA MOILY: I beg to move:

"That the Bill be passed."

MR. DEPUTY-SPEAKER: The question is:

"That the Bill be passed."

The motion was adopted.

...(Interruptions)

14.06 hrs.